

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No. 686 of 2017**

Amit Kumar Chauhan

..... **Petitioner**

Versus

1. State of Jharkhand

2. Smt. Satyam

..... **Opp. Parties**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner

:Mr. Amritansh Vats, Advocate

For the O.P. No.2

:Mr. Shresth Gautam, Advocate

For the State

:APP

07/Dated: 09.07.2020

1. Learned counsel for the petitioner and learned counsel for O.P. No.2 are present.

2. On prayer of learned counsel for the petitioner, office to list the revision on **23.07.2020**.

(AMITAV K. GUPTA, J.)

Tarun/-